

ITEM NO.15

COURT NO.4

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Arbitration (Civil) No(s).5/2022

OIL AND NATURAL GAS CORPORATION LTD.

Petitioner(s)

VERSUS

AFCONS GUNANUSA JV

Respondent(s)

(WITH APPLN.(S) FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 38688/2022 - APPLICATION FOR PERMISSION, IA No. 24040/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 13426/2021 (XIV)

(WITH IA No. 108202/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 108203/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 10358/2020 (XIV)

(WITH IA No. 35658/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 85884/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

MA 1990-1991/2019 in SLP(C) No. 10021-10022/2017 (XIV)

(WITH IA No. 107251/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 20-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE SURYA KANT

Mr. Huzefa A. Ahmadi, Sr. Adv. (A.C.)

Mr. Pradhuman Gohil, Adv.

Ms. Taruna Singh Gohil, AOR

Ms. Ranu Purohit, Adv.

Mr. R. Vishnu Kumar, Adv.

Mr. Alapati Sahithya Krishna, Adv.

Ms. Nooreen Sharma, Adv.

Mr. Rohan Sharma, Adv.

Ms. Sharukh Alam, Adv.

For Petitioner(s)

AP 5/22

Mr. K.K. Venugopal, AG

Mr. Abhishek Gupta, Adv.

Mr. Gunnam Venkateswara Rao, AOR

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	Ms. Chinmayee Chandra, Adv. Mr. Kapil Raghav, Adv. Mr. Dishant Bhati, Adv.
SLP 13426/21	Mr. Tushar Mehta, SG Mr. S.B. Upadhyay, Sr. Adv. Mr. Tarkeshwar Nath, Adv. Mr. Harshit Singh, Adv. Mr. Lalit Mohan, Adv. Mr. Rameshwar Prasad Goyal, AOR
SLP 10358/20	Mr. Tushar Mehta, SG Mr. Udit Seth, Adv. Mr. Anil Seth, Adv. Mr. C. Kannan, Adv. Mr. Ravi Shankar, AOR
MA	Mr. Mayank Kshirsagar, AOR Mr. Suyash Gupta, Adv. Mr. Abhishek Gupta, Adv.
For Respondent(s) AP 5/22	Dr. Abhishek Manu Singhvi, Sr. Adv. Mr. Anish Dayal, Sr. Adv. Mr. Rajeev Sharma, Sr. Adv. Mr. Abhishek Birthray, Adv. Ms. Sonali Jaitley Bakshi, Adv. Mr. Jaiyesh Bakhshi, Adv. Mr. Ankit Tyagi, Adv. Ms. Radhika Malik, Adv. Ms. Rini Badoni, Adv. Ms. Sanjana Bakshi, Adv. Ms. Manmilan Sidhu, Adv. Ms. Sudiksha Saini, Adv. Ms. Ashima Chauhan, Adv. Ms. Anwesha Chaudhary, Adv. Mr. Sumit R. Sharma, Adv. Mr. Adeem Ahmed, Adv. Mr. Prateek Seth, Adv. Mr. Gaurav Mishra, Adv. Mr. Tanmoy Nandi, Adv. Mr. P.V. Yogeswaran, AOR
AP 5/22 IA 47885,47902 47911/22 (Impleadment)	Mr. K. Parameshwar, Adv. Mr. Kailas Bajirao Autade, AOR Mr. Prasad Hegde, Adv. Ms. Sregurupriya, Adv. Ms. Sheetal Patil, Adv.
SLP 13426/21	Mr. Manu Seshadri, Adv. Mr. Aveak Ganguly, Adv. Mr. Abhijit Lal, Adv. Ms. Pallavi Anand, Adv.

Ms. Mithu Jain, AOR

SLP 10358/20

Mr. S.D. Singh, Adv.
Mr. Rahul Kumar Singh, Adv.
Ms. Meenu Singh, Adv.
Mr. Ram Kripal Singh, Adv.
Mr. Dhiraj Kumar, Adv.
Ms. Shweta Sinha, Adv.
Ms. Bharti Tyagi, AOR

SLP 10358/20
(R-2 Intervenor)

Mr. R. Chandrachud, AOR
Mr. Santosh Kumar, Adv.
Mr. D. Venkata Krishna, Adv.

SLP 10358/20
IA 14693/2021

- NHAI (Impleadment)

Mr. K.K. Venugopal, AG
Mr. Santosh Kumar - I, AOR
Mr. Daksh Arora, Adv.
Mr. Shashwat Singh, Adv.

MA

Mr. Udit Seth, Adv.
Mr. Anil Seth, Adv.
Mr. C. Kannan, Adv.
Mr. Ravi Shankar, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Heard in-part.
- 2 List the proceedings tomorrow (21 April 2022) for further hearing on the top of the Board.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**